

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3743

ANSWERED ON:27.04.2012

WIND MILL

Sugavanam Shri E.G.

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of subsidy provided by the Government for setting up of wind mills;
- (b) whether the Government proposes to withdraw subsidy on wind mills;
- (c) if so, the reasons therefor;
- (d) the likely impact of withdrawal of subsidy on the new entrepreneurs who have set up or those who are proposed to set up these wind mills; and
- (e) the steps taken by the Government to protect the interests of wind mill entrepreneurs?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a): Wind power projects are set up mainly through private sector investment. No capital subsidy is provided by government for wind power projects. However, fiscal and promotional incentives such as concessional import duty on certain components of wind electric generators and excise duty exemption to manufacturers are provided to encourage investment in the wind power projects. 10 years tax holiday on income generated from wind power projects is also available. Loans for installing windmills are available from Indian Renewable Energy Development Agency (IREDA) and other Financial Institutions. Technical support including wind resource assessment is provided by the Centre for Wind Energy Technology (C-WET), Chennai. This apart, preferential tariff is being provided in potential states.

(d): No, Madam.

(c): Question does not arise.

(d): Question does not arise.

(e): Question does not arise.